

DEVAN RAMACHANDRAN, J.

W.P (C) Nos. 15353, 18462 and 23949 of 2022

Dated this the 10th day of November, 2022

ORDER

Learned Special Government Pleader Sri. Santhosh Kumar submitted that the salary for October, 2022 has already been paid on 09.11.2022, in deference to the assurance given to this Court by the KSRTC, with assistance of the Government of Rupees Fifty crores.

I certainly appreciate the afore submission; but, am of the view, as I have said earlier, that until the earlier loan commitments of the KSRTC are properly settled, the chances of them becoming self sufficient are rare. This will also kept in mind by the learned Government Pleader, while he make submissions on the next posting date.

Post on 24.11.2022 , within which time, the Government will make available to this Court their firm plan in future as regards the payment of salary to the employees of the KSRTC.

H/o.

**Sd/-DEVAN RAMACHANDRAN,
JUDGE**

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